

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
Original Application No.18 of 2025

K. Saravanan,
Son of Kasinathan,
No.30, Urur Kuppam, Besant Nagar,
Chennai – 600 001.

...Applicant

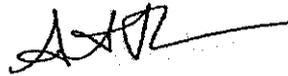
Vs

The State of Tamil Nadu,
Represented by its Secretary,
Department of Environment,
Forest and Climate Change, Chennai & Ors.

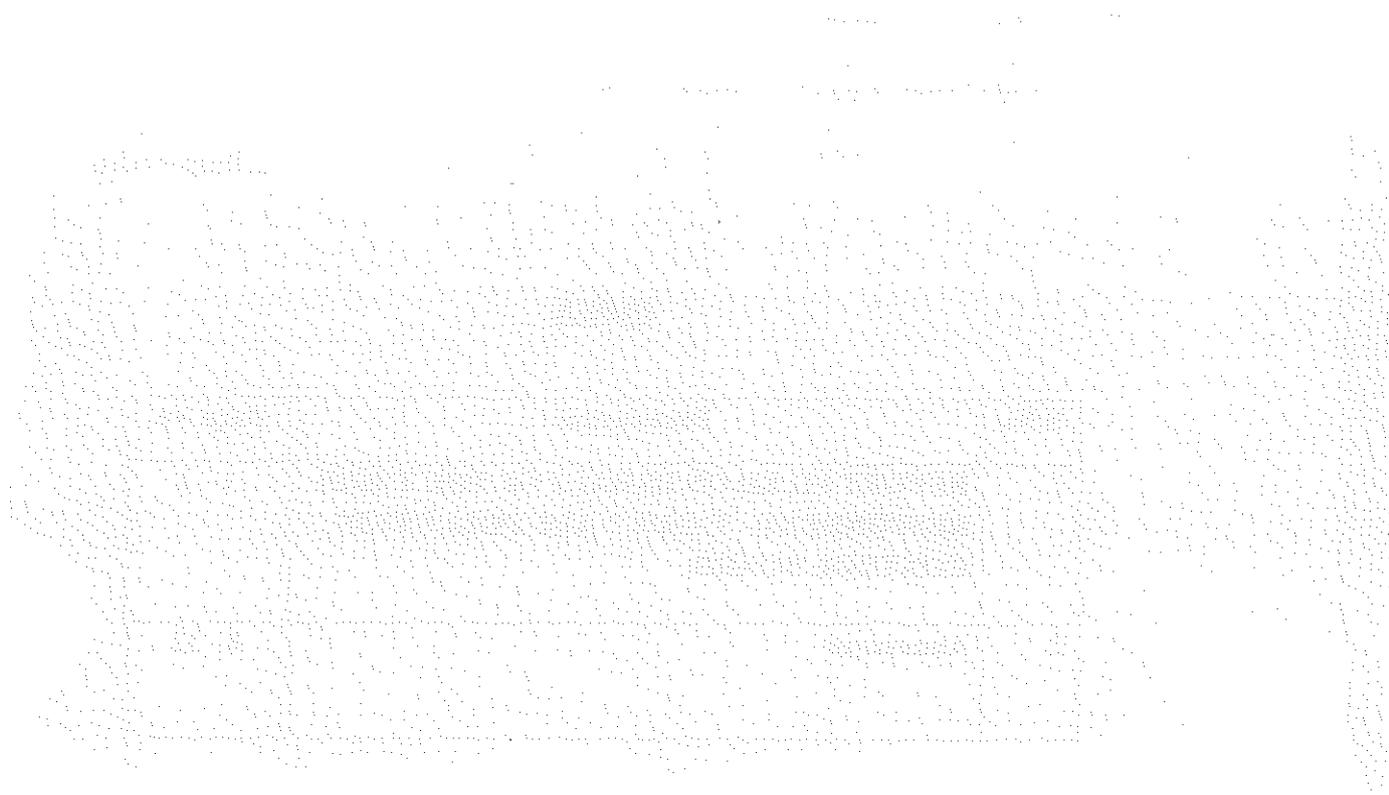
...Respondents

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Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONAL BENCH AT CHENNAI**

Original Application No.18 of 2025

IN THE MATTER OF:

K. Saravanan,
Son of Kasinathan,
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...Applicant.

-Vs-

The State of Tamil Nadu,
Represented by its Secretary,
Department of Environment,
Forest and Climate Change, Chennai
and others

...Respondents.

**REPORT FILED ON BEHALF OF THE THIRD RESPONDENT - TAMIL
NADU POLLUTION CONTROL BOARD.**

I, S. Indiragandhi, D/o.A.Sounderarajan, aged about 58 years, having office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely states as follows:

2. I respectfully submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this Report on behalf of the third Respondent (Tamil Nadu Pollution Control Board) and as such I am well acquainted with the facts of the case from the records available at our office.

3. It is respectfully submitted that the application has filed before the Hon'ble NGT, SZ, Chennai with the following prayers:

shudh - 25/10/25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

"A. Direct the 1st and 2nd respondents to notify the Ennore Wetlands under the Wetlands (Conservation and Management) Rules, 2017 with in a time frame fixed by the Tribunal

B. Direct the 1st and 2nd respondents to prepare an action plan to restore the extent of the Ennore Wetland that has been illegal conversion and protect the Ennore wetland from any conversion, encroachment or destruction".

4. It is respectfully submitted that the Hon'ble Tribunal has impleaded the TNPCB as the respondents on 3.3.2025 and based on the direction the 3rd respondents submits its report herein.

5. It is respectfully submitted that the Tamil Nadu Sustainably Harnessing Ocean Resources and Blue Economy (TN-SHORE) G.O.(Ms).No.11 Dated 10.01.2024, TNPCB is under 'Component - 4: Pollution Abatement', Ennore Creek Restoration has been mentioned as a key activity, with Chairperson, Tamil Nadu Pollution Control Board & Principal Chief Conservator of Forests, Green Tamil Nadu Mission as the implementing agency. The financial allocation for this project component is Rs.40 Crores out of which 70% will be made by World Bank and 30% by the state.

6. It is respectfully submitted that in the Annual Action Plan for 2024-25 was issued vide G.O.(Ms) No.70 Dated 08.05.2025.(Enclosed as Annexure - 1). It is mentioned in the G.O TNPCB has been nominated as nodal agency for preparation of Detailed Project Report (DPR) for Ennore Creek Restoration at a cost of Rs.1 Crore which will be incurred by TNPCB funds and the process of drafting the Terms of Reference (TOR) for preparation of DPR is under process.

Shridhar 25/10/25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

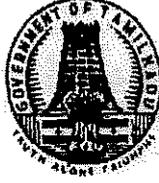
Therefore, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

shudh - 25/10/25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

VERIFICATION

I, S. Indiragandhi, D/o.A.Sounderarajan, working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records.

shudh - 25/10/25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.



ABSTRACT

Environment, Climate Change and Forest Department – Tamil Nadu Coastal Restoration Mission/TN-SHORE – Subsidiary Annual Action Plan for the year 2024-2025 – Administrative and Financial Sanction accorded – Orders – Issued.

ENVIRONMENT, CLIMATE CHANGE AND FOREST (FR.12) DEPARTMENT

G.O.(Ms) No: 70

Dated : 08.05.2025

விசுவாவசு, சித்திரை-25,
திருவள்ளூர் ஆண்டு - 2056

Read:

1. G.O. (Ms) No.11, Environment, Climate Change and Forests (EC.4) Department, dated 10.01.2024.
2. G.O. (Ms) No.160, Environment, Climate Change and Forests (FR.12) Department, dated 19.09.2024.
3. From the Chief Mission Director, Tamil Nadu Coastal Restoration Mission, Letter C.No.08/TNCRM-2/2024, dated 09.10.2024 and 19.12.2024.

ORDER:-

The Hon'ble Minister (Finance & Human Resources Management), in his Budget Speech for the year 2023-2024, has made the following announcement on the floor of the assembly: -

"Due to increasing vagaries of climate change and pressure caused by the burgeoning population, the coastal ecosystem and the livelihood of coastal population are likely to be severely affected in the near future. The Government will implement the "Tamil Nadu Coastal Restoration Mission" with the objective of preventing sea erosion, reducing marine pollution and conserving marine biodiversity. The mission will be implemented with World Bank assistance at an estimated cost of Rs.2,000 crore in the next 5 years."

2. In the Government Order first read above, the Government have issued orders, for setting up of "Tamil Nadu Coastal Restoration Mission" with assistance from the World Bank. The estimated cost of the project is Rs.1675 Crore (World Bank assistance Rs.1172.5 Crore (+) Tamil Nadu State Component Rs.502.5 Crore) including the State share with activities spread

over 2024-2029 and also accorded approval to the Tamil Nadu Green Climate Company and other concerned agencies to receive funds, manage, implement and monitor the Tamil Nadu Coastal Restoration Mission.

3. In the Government Order second read above, the Government have issued orders, according administrative sanction for Rs.178,16,91,000/- (Rupees One Hundred and Seventy Eight Crore Sixteen Lakh and Ninety One Thousand Only) for implementation of Annual Action Plan under TN-SHORE/Tamil Nadu Coastal Restoration Mission including preparedness of the bidding related to the civil works as per the annexures to the order and accorded financial sanction for a sum of Rs.70,00,00,000/- (Rupees Seventy Crore Only) for the year 2024-2025. The details of the activities sanctioned for an amount Rs.178,16,91,000/- (Rupees One Hundred and Seventy-Eight Crore Sixteen Lakh and Ninety-One Thousand Only) are as below: -

Sl.No.	Name of the Activity	Amount (Rs.in Cr.)
1.	Construction of International Dugong Conservation Centre at Manora, Thanjavur district, Tamil Nadu	40.94
2.	Building Bio-shields for Habitat Rehabilitation and Mangrove Restoration	38.2944
3.	Conservation and Restoration Works of Pallikarnai wetland	22.998
4.	Wide-scale restoration of degraded seagrass beds and assessment of Blue Carbon potential in Gulf of Mannar, Tamil Nadu: an initiative to create comprehensive baseline and enhance environmental health and livelihood sustainability	18.0186
5.	Construction, Deployment, Data Collection and Analysis of Multipurpose Artificial Reef Modules at Kariyachalli Island, Gulf of Mannar Marine National Park, Ramanathapuram -Tamil Nadu	39.9181
6.	Implementation of Blue Flag Beach Programme, in Marina Beach, Chennai	6.00
7.	Implementation of Blue Flag Beach Programme, in Silver Beach, Cuddalore	4.00
8.	Implementation of Blue Flag Beach Programme, in Ariyamaan Beach, Ramanathapuram	4.00
9.	Implementation of Blue Flag Beach Programme, in Kameshwarm Beach, Nagapattinam	4.00
	TOTAL	178.1691

4. Subsequently, in the letter 3rd read above, the Chief Mission Director, Tamil Nadu Coastal Restoration Mission has stated that considering the necessity of works towards implementation of the project the Subsidiary

Action Plan for an amount of Rs.248.75 Crore may be approved and the details of activities in total are as follows:

Sl.No.	Name of the Activity	Amount (Rs.in Cr.)	Remarks	Nodal / Implementing Agency
1.	Sea Turtle Conservation Centre at Chennai	Rs.20.00	-	Principal Chief Conservator of Forest, Chief Wild Life Warden/WLW, Chennai
2.	Wetland Conservation Centre, Pallikaranai	Rs.60.00	-	Principal Chief Conservator of Forest, Chief Wild Life Warden/DFO, Chennai
3.	International Bird Centre at Marakkanam, Villupuram district	Rs.75.00	-	Principal Chief Conservator of Forest, Chief Wild Life Warden/DFO, Villupuram
4.	Mangrove Conservation Centre at Pichavaram	Rs.50.00	-	Principal Chief Conservator of Forest (Head of Forest Force) /Tamil Nadu Wetland Mission/ DFO, Cuddalore
5.	Realtime GHG Assessment	Rs.5.00	-	Department of Environment and Climate Change
6.	Strengthening Coastal Management through CMP for CVCA, IMP Plans and Valuing Ecosystem Services with capacity building and outreach initiatives	Rs.10.00	-	Department of Environment and Climate Change
7.	Establishment of Special Project Monitoring Unit	Rs.9.50	-	Chief Mission Director, Tamil Nadu Coastal Restoration Mission

8.	Selection of Procurement and Finance consultancy firm for 30% readiness criteria for DEA	Rs.0.22	Committed Expenditure	Tamil Nadu Green Climate Company
9.	DPR preparation for the Integrated Biodiversity Conservation Centre at Nagapattinam	Rs.0.15	-	Principal Chief Conservator of Forest, Chief Wild Life Warden / Wildlife Warden, Nagapattinam
10.	DPR preparation towards plastic circularity for the MRF in the Coastal Districts of Tamil Nadu	Rs.5.00	-	Chairperson, Tamil Nadu Pollution Control Board
11.	Consultation Charges for Coastal Regulation Zone Clearance for Dugong Conservation Centre at Thanjavur	Rs.0.20	-	Principal Chief Conservator of Forest, Chief Wild Life Warden/DFO, Thanjavur
12.	Consultation Charges for preparation of Project Implementation Plan	Rs.0.08	-	Tamil Nadu Green Climate Company
13.	Preparation of DPR for Ennore Creek Restoration	Rs.1.00	-	Chairperson, Tamil Nadu Pollution Control Board
14.	Selection of consultancy firm for the Development of project MIS	Rs.1.00	-	

15.	Bathymetry survey, Wave Dynamics Modelling study & Preparation of ESIA and EMP for the Kariyachalli Island Restoration Works	Rs.0.40	-	Principal Chief Conservator of Forest, Chief Wild Life Warden/WLW, GOMMNP, Ramanathapuram
16.	Preparation of Environmental Social Management Frameworks (ESMF) for the TNSHORE Project	Rs.1.06	Committed Expenditure	Tamil Nadu Green Climate Company
17.	Expenditure towards implementation of the Stake Holders Engagement Plan	Rs.9.34	Obligation as per World Bank Guidelines	Chief Mission Director / Tamil Nadu Coastal Restoration Mission
18.	Engagement of Communication Firm	Rs.0.80	-	Chief Mission Director / Tamil Nadu Coastal Restoration Mission
19.	Alternative livelihood for Fishermen through Eco-tourism in Cuddalore Corporation	Rs.20.00	Creating water sports Biodiversity interaction centre	Commissioner Cuddalore City Municipal Corporation
20.	Development of community based ecotourism in Rameshwaram in Gulf of Mannar Biosphere Trust, Ramanathapuram	Rs.15.00	Mangrove Nature park and coral boating, Kunthukal Bird observation platform, Dhanushkodi	Principal Chief Conservator of Forest, Chief Wild Life Warden/WLW, GOMMNP, Ramanathapuram
Total		Rs.249.1		

He has therefore requested necessary orders of sanction for the Subsidiary Action Plan for a total amount of Rs.249.1 Crore.

5. The Government after careful examination of the proposal of the Chief Mission Director, Tamil Nadu Coastal Restoration Mission accord administrative sanction for an amount of Rs.210.64 Crore (Rupees Two Hundred and Ten crore and sixty four lakh only) and financial sanction for an amount of Rs.182.14 Crore (Rupees One Hundred and Eighty Two crore and Fourteen lakh only) for implementation of following activities of Subsidiary Annual Action Plan under Tamil Nadu Coastal Restoration Mission/TN-SHORE for the year 2024-2025:-

Sl. No.	Name of the Activity	Amount (Rs.in Crore)	Remarks
1.	Sea Turtle Conservation Centre at Chennai	14.5	-
2.	Wetland Conservation Centre, Pallikaranai	55.14	-
3.	International Bird Centre at Marakkanam, Villupuram district	50.30	-
4.	Mangrove Conservation Centre at Pichavaram	26.50	-
5.	Realtime GHG Assessment	0.25	-
6.	Strengthening Coastal Management through CMP for CVCA, IMP Plans and ICZM	10.00	Tender conditions to be vetted by TNIDB
7.	Establishment of Special Project Monitoring Unit (For one year 2024-25)	7.00	for 5 years Rs.35.5Cr *
8.	Selection of Procurement and Finance consultancy firm for 30% readiness criteria for DEA	0.22	-
9.	DPR preparation for the Integrated Biodiversity Conservation Centre at Nagapattinam	0.15	-
10.	DPR preparation towards plastic circularity for the MRF in the Coastal Districts of Tamil Nadu	5.00	-
11.	Consultation Charges for preparation of DPR for Ennore Creek Restoration	1.00	-

12.	Consultation Charges for CRZ Clearance for Dugong Conservation Centre at Thanjavur	0.20	-
13.	Consultation Charges for preparation of Project Implementation Plan	0.08	-
14.	Bathymetry survey, Wave Dynamics Modelling study & Preparation of ESIA and EMP for the Kariyachalli Island Restoration Works	0.40	-
15.	Preparation of Environmental Social Management Frameworks (ESMF) for the TNSHORE Project	1.06	-
16.	Expenditure towards implementation of the Stake Holders Engagement Plan	9.34	-
17.	Engagement of Communication Firm	0.80	-
18.	Cost of Consultancy services for developing Ecotourism in the Backwaters of Gadilam river, of Cuddalore District	0.10	-
19.	Preparing Detailed Project Report (DPR) for the Development of Community Based Ecotourism in Rameshwaram in Gulf of Mannar Biosphere Reserve Trust, Ramanathapuram District.	0.10	-
Total		Rs.182.14	

* For the next four years (2025-2029), necessary proposal shall be sent to Finance Department for inclusion in the respective year Budget Estimate.

6. The Chief Mission Director, Tamil Nadu Coastal Restoration Mission is directed to strictly adhere to the following conditions:-

- (i) Estimates are to be technically vetted by PWD/TNPHC
- (ii) Since the expenditure towards Ennore Creek & MRF is already being incurred/to be incurred by Tamil Nadu Pollution Control Board, it shall be met from Tamil Nadu Pollution Control Board funds.
- (iii) The tender conditions for Integrated Coastal Zone Management Plan (i.e. Strengthening Coastal Management through CMP for CVC, IMP Plans and ICZM)

shall be vetted by Tamil Nadu Infrastructure Development Board.

- (iv) With regard to the Special Project Monitoring Unit,
- (a) Service charge to be restricted to 5%-7%.
 - (b) Honorarium for the Advisor proposed shall be capped at Rs.2 lakh / month
 - (c) Technical Officer, Engineering consultant, Environmental Consultant salary shall be capped at Rs.1 lakh / month
 - (d) Vehicle with driver to be engaged on hiring basis.
- (V) The above cost is inclusive of Labour Welfare Fund, GST and Contingencies.

7. The expenditure sanctioned in para 5 above shall be debited to the following Head of Account:-

4406 CAPITAL OUTLAY ON FORESTRY AND WILD LIFE - 01
FORESTRY - 101 Forest Conservation, Development and
Regeneration State's Expenditure - PC Conservation and
Restoration of ocean Resources under TN-SHORE/TNCRM -
416 Major works - 01 Major works. [4406 01 101 PC 41601]

8. The Principal Chief Conservator of Forests (Head of Forest Force) is authorized to draw and disburse the amount sanctioned in para 5 above to the concerned.

9. This order issues with the concurrence of the Finance Department vide its U.O.No.e.file No.8707937/Finance (ECC & F)/2025, dated: 01.04.2025.

(BY ORDER OF THE GOVERNOR)

SUPRIYA SAHU
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT

To
The Director,
Department of Environment and Climate Change, Chennai-15.
The Principal Chief Conservator of Forests (Head of Forest Force),
Chennai-32.
The Principal Chief Conservator of Forests and Chief Wildlife Warden,
Chennai-32.

The Principal Chief Conservator of Forests and Member Secretary,
Tamil Nadu State Wetlands Authority/Chief Mission Director,
Green Tamil Nadu Mission (FAC), Chennai-15.
The Chairperson, Tamil Nadu Pollution Control Board, Chennai-32.
The Chief Mission Director,
Tamil Nadu Coastal Restoration Mission, Chennai-32.
The Chief Executive Officer,
Tamil Nadu Green Climate Company, Chennai-9.
The Accountant General, Chennai-18.
The Pay and Accounts Officer, Chennai-9.
The Principal Secretary to Government,
Finance Department, Secretariat, Chennai-9.

Copy to

The Special Personal Assistant to Hon'ble Chief Minister,
Chief Minister's Office, Chennai-9.
The Special/Senior Personal Assistant to the Hon'ble Minister (Finance &
Environment, Climate Change), Chennai-9.
The Hon'ble Chief Minister's Office, Chennai-9.
The Private Secretary to Secretary-III to Hon'ble Chief Minister, Chennai-9.
The Special/Senior Personal Assistant to the Hon'ble Minister (Forests &
Khadi), Chennai-9.
The Private Secretary to Chief Secretary to Government, Chennai-9.
The Private Secretary to Additional Chief Secretary to Government,
Environment, Climate Change and Forest Department, Secretariat, Chennai-9.
The Private Secretary to Special Secretary (Environment, Climate Change),
Environment, Climate Change and Forest Department, Secretariat, Chennai-9.
The Private Secretary to Special Secretary (Forest),
Environment, Climate Change and Forest Department, Secretariat, Chennai-9.
The Finance (E, CC & F/BPE) Department, Chennai-9.
Stock File/Spare Copy.

//FORWARDED BY ORDER//

R. Venkatesh
SECTION OFFICER

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**REPORT FILED ON BEHALF OF THE
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POLLUTION CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date: 25.10.2025

Date of Hearing: 06.11.2025